

**F.No. A-22011/07/2011-Ad.VI**  
 Government of India  
 Ministry of Finance  
 Department of Revenue  
 (Central Board of Direct Taxes)

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New Delhi, the 11<sup>th</sup> May, 2011

**ORDER NO. 85 OF 2011**

The following transfers/postings in the grade of Commissioner/Director of Income Tax are hereby ordered with immediate effect and until further orders:

S NO	CIVIL CODE	NAME (S/SR/SMT.)	PRESENT POST	NEW POST	REMARKS
1.	88059	M RAVINDRA SAI	ON RETURN FROM DEPUTATION	CIT-1, TRICHY	
2.	85003	PUSHPINDER SINGH PUNIHA	ON RETURN FROM STUDY LEAVE	CIT(A), BATHINDA	
3.	88065	GURIJALA RAVINDRANAD HA REDDY	ON RETURN FROM DEPUTATION	CIT(A), MYSORE	
4.	86043	PAWAN SINGH TOMAR	ON RETURN FROM DEPUTATION	CIT(JUDICIAL), KOLKATA	
5.	89041	J. SIRI KUMAR	CIT (A) CALICUT	CIT(A)-9, CHENNAI	
6.	84052	SRIDHAR PIDATALA	CIT-4, CHENNAI	CIT, PONDICHERRY	
7.	82002	RAKESH KUMAR KAKKAR	CIT(C)-1, CHENNAI	CIT(ITAT)-4, MUMBAI	
8.	89034	P N DEVADASAN	CIT(ITAT)-4, CHENNAI	CIT(A), CALICUT	
9.	89042	DR. BANWARI LAL	CIT-2, JABALPUR	CIT(ITAT), JODHPUR	
10.	87037	BIPIN BIHARI SINGH	CIT(CO), JAIPUR	CIT(OSD), DELHI	IN RELAXATION OF TRANSFER GUIDELINES ON EXTREME COMPASSIONATE GROUNDS.
11.	89084	A.K. KHANDELWAL	CIT(ITAT), JODHPUR	CIT(CO), JAIPUR	
12.	89073	BENNY JOHN	CIT, KOTTAYAM	CIT(TDS), COCHIN	

2. All the Officers mentioned above should be relieved wherever applicable before 16<sup>th</sup> May, 2011 positively under intimation to the Board. The compliance reports regarding relieving / joining of the above officers may be forwarded by the concerned CCIT (CCA) to the Database Cell at [dbc.cbdt@incometaxindia.gov.in](mailto:dbc.cbdt@incometaxindia.gov.in) by 20.05.2011 positively.

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3. The CCIT (CCA) shall ensure that the officers before being relieved submit their Resume / Self Assessment and report / review the ACRs for the period ending 31.3.2011 of their subordinates and submit them to the concerned Reviewing Officers, as the case may be.

4. Hindi version of this Order will follow.



(Anand Upadhyay)

Under Secretary to the Government of India

1. Officers concerned through CCIT (CCA) of the concerned Region.
2. All Chief Commissioners/Directors General of Income Tax.
3. Principal Chief Controller of Accounts, New Delhi.
4. Zonal Accounts Officer, CBDT, C/o CCIT concerned.
5. PPSs to FM / MOS(R) / Secretary (Revenue) / SP. SECY. (R) / Chairman, CBDT/ Members, CBDT/ JS (Admn.) CBDT / JS(R).
6. Adviser to FM.
7. Hindi Section for Hindi version.
8. Secretary General, IRS Association/ITGOA/All India Income Tax SC & ST Employees Welfare Association.
9. Web Manager for [www.irsofficersonline.gov.in](http://www.irsofficersonline.gov.in) website.



(Anand Upadhyay)

Under Secretary to the Government of India